Annexure-7

Name of the corporate debtor: Richa Industries Limited; Date of commencement of liquidation: 11.06.2025; List of stakeholders as on: 28.08.2025

List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹)

S1. No	stakeholder	Categor y of stakehol ders (prfume shareho lders / equity shareho lders / partners / others	rece	Details of claim received		Details of claim admitted							ofclaim	claim under	Remarks, if any
			stakehol ders (prime shareho lders / equity shareho lders / partners	receipt	claimed	of claim admitted	reof clai m	covered by lien or attachme nt pending	attachm ent remove	t	% share in total amount of claims admitted	conting ent claim	mutual dues, that may be set off	•	verification
1	Perfect Homes Real Estate Private Limited	Others		20,67,39,7 26.03	17,00,00,0 00.00	EMD	NA	NA	-	1.74%	_	-	3,67,39,72 6.00	-	No agreement was produced in support of the Interest, and the interest amount is not reflected in the books of account of the CD
2	Dev Rishi Papers	Others		2,50,00,00 0.00	2,50,00,00 0.00	EMD	NA	NA	-	0.26%	_	-	-	-	EMD Deposited in the company for participation in Resolution Plan process
3	Amita Garg	Others	10.07.25	23,15,098. 00		Interim Finance		NA	-	0.02%	-	_	3,968.00	-	Interim Finance
4	Manish Gupta	Others	07.07.25	12,53,683. 00	00	Salary + TA/DA	NA	NA	-	-	1,48,688.0 0/-	-	2,51,085.0 0	-	He is the director of the company and is a related party, salary to be verified considering approval u/s 28 is required for any transaction with a related party



(F)	True
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5	Richa Holdings Limited	Others		7,91,20,06 0.00	0.00	Unseur ed loan existing prior to CIRP Related party of CD		NA	-	-	-	- 4,23,70,06 0.00	-	No agreement about Interest @ 12% is available, even in CD books; no provision for Interest is created.
6	Richa Holdings Limited	Others	07.07.25	33,13,225. 00		Interim Finance	NA	NA	-	-	_	33,283.00	-	Interest upto 10th June 2025 is considered
7	Saariga Construction P Ltd	Others		43,24,10,1 39.00	-	Unsecu red Loan	NA	NA	-	-	_	43,24,10,1 39.00	-	Lack of requisite documents to verify the claims
8	Saariga Construction P Ltd	Others	07.07.25	6,60,50,49 2.18		Interim Finance	NA	NA	-	0.17%	_	4,92,47,97 9.50	-	Security Deposit - Principal and Interest
9	Sandeep Gupta	Others	07.07.25	18,02,394. 00	0	Salary + TA/DA	NA	NA	-	-	11,64,931. 00	- 11,64,931. - 00	-	He is the director of the company and is a related party, salary to be verified considering approval u/s 28 is required for any transaction with a related party
10	Subhash Gupta	Others	07.07.25	1,64,387.0 0		Tractor Rental Income	NA	NA	-	-	-		-	NA
11	Subhash Gupta and Sons P Ltd	Others		16,69,95,8 49.00	0.00	Unsecu red loan existing prior to CIRP - Related party of		NA	-	-	_	9,68,08,84 - 9.00	-	No evidence is available for admission of Interest.

12	Garima Gupta	Others	07.07.25			CD	NA	NA	_				_	Lack of requisite
	dama dapa	others		4,73,33,21 4.00		Related party	-112				_	4,73,33,21 4.00		documents to verify the claims as nothing is appearing in CD books
13	Shyam Baba Developers	Others	04.08.25		90,27,582. 00	Interest on Interim Finance	NA	NA	-	0.09%	_		-	NA
14	Sirsa Deposit and Advanced Limited	Others	08.07.20 25	90,00,00,0 00.00	-		NA	NA	-		-	90,00,00,0	-	Unable to verify the claim submitted by the creditor
15	A to Z Chemicals	Others	19.06.20 25	90,00,00,0 00.00	-		NA	NA	-		-	90,00,00,0		Unable to verify the claim submitted by the creditor
	Total			2,84,15,2 5,849.21		-	-	-	-	2.29%	11,64,931 .00	2,50,63,6 3,234.50	-	



**Mohit Chawla**Liquidator
Richa Industries Limited
IBBI/IPA-001/IP-P00524/2017-2018/10949